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F. No. 15-22/CESTAT/CPIO/ND/2020
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110 066

CPIO ID No. 15-22/2020

Subject: Information sought under RTI Act, 2005.

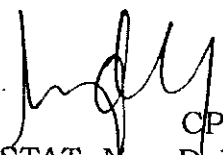
Sir/Madam,

Please refer to RTI application of Shri/Smt.Pankaj Goel,(No.Nil dated 07.07.2020 received in this office on 13.07.2020, under RTI Act 2005, the information received from **Single Member Branch** containing 01 pages is enclosed herewith for your reference please.

Therefore, you are requested to please acknowledge the receipt and deposit Rs NIL (@ 2/- per page) to this Tribunal by cash or DD in favour of Accounts Officer, CESTAT, New Delhi.

Note:

1. RTI application's replies which are related to outer benches may be gathered from there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.
2. If aggrieved, you may file an appeal under section 19 of RTI Act within thirty days before Hon'ble First Appellate Authority, CESTAT New Delhi.


CPIO
CESTAT, New Delhi
Dated 21.07.2020

To,

Sh. Pankaj Goel
E-26, Ashoka Road, Adarsh Nagar,
Delhi-110033.



ISSUED ON
13/07/20
SIGN. (DESPATCH SECTION)
CUSTOMS, EXCISE & SERVICE TAX
APPELLATE TRIBUNAL
NEW DELHI-110066

(4)

F. NO. RTI/SM/CESTAT/2018
CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
West Block No.2, R.K.Puram, New Delhi.

SINGLE MEMBER APPEAL BRANCH

Date : 15/07/2020
I.D. No. 15-22/2020

Subject: Information sought under RTI Act 2005-

With reference to RTI Application No. Nil DATED 07.07.2020 filed by Sh. Pankaj Goel, Delhi, in CPIO I.D. No. 15-22/2020 dated 13/07/2020, the information sought by the applicant under RTI Act 2005.

In this regards, the point wise replies as under:-

1. Yes, as per the court proceeding cause list dated 20.11.2019, the order has been reserved by the Member (Judicial) on dated 20.11.2019 regarding the appeal no. ST/50841/2019 (SM).
- 2 to 5. Concerned appeal file has not been received in Single Member Branch till date. Hence the information related points 2 to 5 are not available with the Single Member Appeal Branch.

The applicant may be informed accordingly.


15.7.20
Assistant Registrar
Single Member Branch

To,
The CPIO/Accounts Officer, CESTAT, New Delhi.

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F. No. 15-22/CESTAT/CPIO-ND/2020
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110 066

CPIO ID No. 15-22/2020

Subject: Information sought under RTI Act, 2005.

Sir/Madam,


Please refer to RTI application of Sh./Smt.Pankaj Goel, (No. NIL dated 07.07.2020 **received** in this office on 13.07.2020, under RTI Act 2005 (copy enclosed) wherein certain information is sought as mentioned therein is related to your section.

Therefore, in terms of the provisions of Section 6(3) & 5(4) read with Section 5(5) of RTI Act 2005 the RTI application CPIO ID No. **15-22/2020 (CESTAT)** is forwarded herewith to you as **CPIO** under section 5(4), with request to provide the correct and Para wise information/inspection on or before 03.08.2020 directly to the applicant as permissible under the RTI Act & DOP & T. O.Ms within the stipulated time, failing which, as CPIO under section 5(4), you will be responsible for delay/denial and penalty if any, under section 20 of RTI Act. Further requested to follow OM No.12/31/2013-IR dated; 12.02.2013 circulated on 23.05.2013 and O.M. No. 1/18/2011-IR dated 16.09.2011.

Note:-

1. If the information is not available with your section and you, if have knowledge, please reply from where it may be retrieved, without delay within 05 days.
2. RTI application's replies which are related to outer benches may be gathered form there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.
3. Provide the requisite information, directly to the applicant or to the RTI section, if not claiming any exemption, subject to the provisions of the Act and the rules made there under, under intimation to the undersigned.

Encl: As above.


CPIO
CESTAT New Delhi
Dated: 13.07.2020

For Compliance to:

1. Asstt. Registrar (Single Member Branch)

Copy to: (For Information.)

Sh. Pankaj Goel
D-26, Ashoka Road, Adarsh Nagar,
Delhi-110033.

ISSUED ON
13/7/2020
SIGN (DESPATCH SECTION)
CUSTOMS, EXCISE & SERVICE TAX
APPELLATE TRIBUNAL
NEW DELHI-110066

9/C

Recd
EW/M
15/7/2020

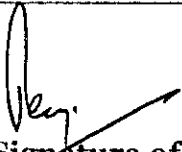
②
sh malhotra
Sgt
13/7/2020

Application under Right To Information Act, 2005

7th July 2020

To
The CPIO
Customs, Excise and Service Tax Tribunal
West Block No.2, R K Puram
New Delhi-110066

1.	Name of Applicant	Pankaj Goel
2.	Address	D-26, Ashoka Road, Adarsh Nagar, Delhi-110033
3.	Phone Nos.	9811335365
4.	E-mail id	cagopan@gmail.com
5.	Whether a Citizen of India	Yes
6.	Reference order in relation to which Information is required	Appeal No. ST/50841/2019-ST- [SM]. Copy of cause-list dated 20.11.2019 is attached as Annexure-1
7.	Details of Information required	<ol style="list-style-type: none">1. Whether the order has been reserved by the member judicial? If yes, please provide date on which order has been reserved.2. Please provide copy of the notes/note sheet of member judicial in the captioned appeal.3. Whether any interim order has been passed in the appeal? If yes, please provide copy thereof.4. Whether any final order has been passed in the case? If yes, please provide a copy of the order.5. Whether the order has been pronounced by the member judicial? If yes, please provide date of pronouncement.
8.	I state that the information sought is covered under RTI Act and does not fall within the exemptions contained in sections in section 8 or 9 or any other provisions of the Right to Information Act 2005 and to the best of my Knowledge it pertains to your office.	
9.	A postal Order No. 275633 for Rs. 20 towards payment of fee is enclosed herewith	
10.	As per section 7 of the RTI Act, 2005 information is to be provided within 30 days of the application.	


Signature of Applicant
Telephone: 9811335365
Place: Delhi

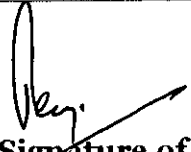
①
Sh Mallik
Syl
13/7/2020

Application under Right To Information Act, 2005

7th July 2020

To
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Customs, Excise and Service Tax Tribunal
West Block No.2, R K Puram
New Delhi-110066

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Signature of Applicant
Telephone: 9811335365
Place: Delhi